CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

<u>CONTEMPT PETITION (C) NO. 180/00033/2017</u> IN <u>O.A. No. 1164 OF 2012</u>

Dated, this the 27th day of November, 2020.

CORAM:

HON'BLE Mr. P. MADHAVAN, JUDICIAL MEMBER HON'BLE Mr. K.V. EAPEN, ADMINISTRATIVE MEMBER

Abdul Salam P.A., 63 years,

S/o. Abdul Khader,

Regional Director (Retd.,),

Central Board for Workers Education,

Regional Directorate, Kochi.

Residing at Panadan House, H.M.T. Colony (P.O.),

Kalamassery, Kochi – 683 503.

- Petitioner/

Applicant in the O.A.

[By Advocate : Mr. P.K. Manoj Kumar]

Versus

- K. Lakshma Reddy, 65 years
 Chairman, Central Board for Workers Education,
 Room No. 21 & 22, Barrack No. 7/10,
 Jam Nagar House, Man Singh Road, New Delhi 110 001.
- J.P. Phogat, 59 years,
 Director, Central Board for Workers Education,
 Adjacent to VRCE Gate, North Ambuzuri Road,
 Nagpur 440 033.
 Respondent/
 Respondent in O.A

[By Advocate : Mr. K.S. Dilip, ACGSC]

The Contempt Petition (Civil) having been heard on 27.11.2020, the Tribunal on the same day delivered the following:

ORDER

Per: Mr. P. Madhavan, Judicial Member

Learned counsel for the petitioner submits that the order has been complied with and the Contempt Petition can be closed.

2. Hence, the Contempt Petition is closed. Notice stands discharged. No order as to costs.

(Dated, 27th November, 2020.)

(K.V. EAPEN) ADMINISTRATIVE MEMBER

(P. MADHAVAN) JUDICIAL MEMBER

Annexures of the Petitioner

The photostat copy of the order dated 12.11.2015 in O.A No. 1164/2012 passed by the Hon'ble Central Administrative Tribunal, Ernakulam Bench. Annexure P-1

Annexures of the respondents

NIL
